

8.	Secretary, Family Welfare	Member
9.	Secretary, Welfare	Member
10.	Secretary, Labour	Member
11.	Secretary, Small Scale Industries	Member
12.	Secretary, Youth Affairs	Member
13.	Secretary, Prime Minister's Office	Member
14.	Shri Anna Hazare, President, Harijan Sevak Sangh, Ralegaon Sidhi, Ahmednagar District, Maharashtra	Member
15.	Shri Mohan Dhana, President VANARAI, 2064, Vijayanagar Colony Pune-411 030, Maharashtra.	Member
16.	Smt. Ela R. Bhatt, General Secretary SEWA, Sewa Reception Centre Opposite Victoria Garden, Bhadra, Ahmedabad-386 001, Gujarat.	Member
17.	Smt. Avabai B. Wadia, President, Family Planning Association of India B-28, Qutab Enclave, Institutional Area, New Delhi.	Member
18.	Smt. Chennupati Vidya President, Vasavya Mahila Mandali, 62-2-22, Patamata Lanka, Vijayawada-520 014, Andhra Pradesh.	Member
19.	Swami Nityanand, Ramakrishna Vivekananda Mission 7-Riverside Road, Barakpur North 24-Parganas, West Bengal.	Member
20.	Shri K. Viswanathan Director, Mitraniketan, P.O. Velland-696 543 Kerala.	Member
21.	Shri Achyut Das, AGRAGAMME at & PO Kashipur Distt. Koraput-765 015 Orissa.	Member
22.	Shri Vinod Raina Secretary, EKBAVYA, E-1/208, Arera Colony Bhopal-462 016 Madhya Pradesh.	Member
23.	Shri Anil Bordia President Lok Jambish Parishad, 8-10, Jhalana Institutional Area, Jaipur-302 004, Rajasthan.	Member
24.	Director General, CAPART, 58, Institutional Area, Pankha Road, D-Block, Janakpuri, New Delhi-110058.	Member Secretary.

(i) STATEMENT CORRECTING REPLY TO UNSTARRED QUESTION NO. 522 DATED 27TH JULY, 1994 RE. PAPER MILLS

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAH): In the first line of the reply to part (e) to (g) of the Lok Sabha Unstarred Question No. 522 dated 27.7.1994 (English version), the words 'quality constraints' have appeared instead of 'quantity constraints' due to a typographical error. The First two words of the reply may be read as 'quantity constraints' instead of 'quality constraints'.

(ii) STATEMENT CORRECTING REPLY TO UNSTARRED QUESTION NO. 1489 DATED 3RD AUGUST, 1994 RE: UNAUTHORISED COLONIES.

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): It has come to our notice that while sending reply to the Lok Sabha Unstarred Question No. 1489 on 3rd August, 1994 regarding unauthorised colonies, in the English version of the reply to the Question, replies to parts (d), (e) and (f) were inadvertently left out due to oversight while typing.

Replies to parts (d), (e) and (f) may be read as under:

“(d) No, Sir.

(e)&(f) Do not arise in view of reply to part (d) above.”

Delay in laying the Correction Statement is due to reason that the error was detected recently while compiling our records.

Inconvenience caused to the Sabha is regretted.

(iii) STATEMENT CORRECTING REPLY TO UNSTARRED QUESTION NO. 4303 DATED 24.8.1994 RE: IAS OFFICERS POSTED ABROAD.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA): In answer to Part (a) of Annexure-I of the Unstarred Question No. 4303 answered on 24.8.1994, the following information was given:—

Sl. No.	Name of the officer	Name of the Embassy/ International Organisation	Post held
13.	Sh. M.K. Sinha IPS.	High Commission of India Islamabad.	Minister
This may be substituted as under:—			
13.	Sh. M.K. Sinha IPS.	High Commission of India Islamabad.	First-Secretary